

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:229

ANSWERED ON:24.11.2014

CHILD LABOURERS

Bhabhor Shri Jasvantsinh Sumanbhai;Khaire Shri Chandrakant Bhaurao;Mukherjee Shri Abhijit;Singh Shri Rama Kishore;Tadas Shri Ramdas Chandrabhanji

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the estimated number of child labourers in the country employed in various vocations during each of the last three years and the current year, State/UTwise;
- (b) the total number of child labourers rescued and rehabilitated during the said period, State/UT-wise;
- (c) the fund allocated and spent on the livelihood, education and upliftment of child and bonded labourers during the said period, year-wise and State/UT-wise;
- (d) the details of the rehabilitation process that the Government has initiated on the rescued children along with the names of the places where these child labourers have been rehabilitated; and
- (e) the total number of criminal cases registered and the details of the action taken against the guilty persons during the each of the last three years and the current year, State/UT-wise?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a): The state-wise details of working children in the age group of 5 to 14 years as per Census 2011 are at Annexure-I.
- (b): As per the information received from the States the details under NCLP Scheme during the last three years and current year are at Annexure-II.
- (c): The funds released to the District Societies under National Child Labour Project (NCLP) Scheme during the last three years and current year are at Annexure-III. Central assistance provided to the State Governments for rehabilitation of bonded labour during the last three years is at Annexure-IV.
- (d): Government is implementing National Child Labour Project (NCLP) Scheme for rehabilitation of child labour. The scheme seeks educational rehabilitation of children working in hazardous occupations and processes. Under the Scheme, children rescued/ withdrawn from work are enrolled in the NCLP Special Training Centres which have the provisions of bridge education, vocational training, mid day meal, stipend, health care, etc. before being mainstreamed into formal education system. The Scheme currently is sanctioned across 270 districts in 21 States of the country. The list of States and Districts for which this scheme is approved may be seen at Annexure-V.
- (e): As per the data received from various States, the State wise details of violations detected, prosecutions launched, convictions made against the guilty employers under Child Labour (Prohibition & Regulation) Act, 1986 during the last three years and current year are at Annexure-VI.